GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

STARRED QUESTION NO:419 ANSWERED ON:17.12.2009 PHARMACEUTICAL TECHNOLOGY UPGRADATION ASSISTANCE SCHEME Majhi Shri Pradeep Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of the incentives presently available to the small scale pharma units in the country;

(b) whether the Department of Pharmaceuticals has finalized the Pharmaceutical Technology Upgradation Assistance Scheme;

(c) if so, the details thereof alongwith the salient features thereof; and

(d) the extent to which the small and medium pharma enterprises will be benefited therefrom?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS fa) to fd) OF THE LOK SABHA STARRED QUESTION NO. 419 FOR ANSWER ON 17.12.2009 REGARDING PHARMACEUTICAL TECHNOLOGY UPGRADATION ASSISTANCE SCHEME.

(a) There is no separate incentive scheme available for the small scale pharma units in the country. However financial assistance in the form of 15% capital subsidy limited to the project cost of up to Rs. 100 lakhs i.e. total capital subsidy limit of Rs. 15 lakhs per small scale unit is available under the Credit Linked Capital Subsidy Scheme administered by the Ministry of Micro, Small and Medium Enterprises (MSME) of the Government of India for technology up-gradation.

(b)-to (d) The MSME on submission by the Department of Pharmaceuticals regarding the difficulties experienced by the small & medium units in the pharmaceutical sector in respect of the additional financial burden in implementing the mandatory measures under the revised Schedule `M` Standards relating to Good Manufacturing Practices and requirements of machineries/equipments etc., for Pharmaceuticals production, issued revised Guidelines through the Second Supplement dated 13th July, 2009 to the Credit Linked Capital Subsidy Scheme (CLCSS). Under the revised guidelines, the benefit of the CLCSS would be available to the smalt scale pharma units for an increased number of upto 179 equipments / machineries recommended for Drug and Pharmaceuticals Products, Sub-sector-wise for up-gradation to Schedule `M` Standards as per the Drugs & Cosmetics Act, 1940. It is expected that more than 3000 small scale Pharma units will be benefited from this enhanced scheme.